

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-04-2024 AT 10:30 AM**

**CP (IB) No. 237/9/HDB/2020**

**AND**

**IA (IBC) 780/2024 in CP (IB) No. 237/9/HDB/2020**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Action Group Associates

**...Operational Creditor**

**AND**

M/s. BEML Midwest Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 780/2024**

No representation for the applicant. Liquidator and counsel for liquidator called absent. Matter adjourned to 29.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**